

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**IA No. 139 of 2013 in DFR No. 631 of 2013 (R.P.) in  
Appeal No. 167 of 2011**

**Dated 4<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Gulbarga Electricity Supply Co. Ltd. ... Review Petitioner-  
Appellant(s)**

**Versus**

**M/s. JSW Steel Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sriranga S.  
Mr. Shodhan Babu

**ORDER**

Now, the Learned Counsel for the Appellant submits that the stay order in the Writ Petition filed before the High Court of Karnataka has been extended till the next date of hearing and requests for adjournment of this matter till the middle of March, 2014.

So, post the matter on **12.03.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

mk/kt